

- (iii) To recommend measures for the planned development of aeronautics industry, including Research and Development, so that the country as a whole may become self-sufficient in this field in the shortest possible time and in the most economical manner.

VAMPIRE JET CRASH IN NEFA

2139. SHRI K. P. SINGH DEO : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that a Vampire Jet crashed in Kanent District of NEFA on the 9th February 1968;

(b) if so, the reported deaths as a result thereof;

(c) whether Government have made investigations into the causes of the accident; and

(d) if so, the result thereof ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Yes, Sir. The accident occurred 4 miles West of Dirang Dzong in Kameng Frontier Division in N.E.F.A.

(b) There was no casualty as a result of the accident.

(c) and (d). In accordance with the Air Force rules, a Court of Inquiry has been ordered to investigate the accident. Full details will be known when the report of the Court of Inquiry is finalised.

CONDITION OF AFRICAN FAMILIES IN WHITE-RULED COUNTRIES OF SOUTHERN AFRICA

2140. SHRI HIMATSINGKA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the reported statement of the Iranian representative to the Commission on Human Rights, made at the meeting of the Commission on the 7th February, 1968 to the effect that most of the African families in three White ruled countries in Southern Africa lived below the poverty line; and

(b) if so, Government's reaction to this statement and the steps taken to secure the essential human rights and proper standard

of living of these people, including any moves through the Security Council and other organs of the United Nations ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) Perhaps the Hon. Member is referring to the Report submitted by Mr. Manouchehr Ganji of Iran as the Special Rapporteur of the Human Rights Commission.

(b) Our representatives have expressed appreciation of the work done by the Special Rapporteur and would support, as they have always done, all measures proposed in it for bringing pressure to bear on the Government of South Africa to abandon its policies of apartheid and racial discrimination. The Government will also consider at the proper time whether these questions should be raised in other forums of the United Nations, besides the Human Rights Commission.

SAINIK SCHOOLS

2142. SHRI P. R. THAKUR : Will the Minister of DEFENCE be pleased to state :

(a) the total number of boys so far admitted in all the Sainik Schools and other similar public schools under the Defence Ministry since their inception;

(b) the number of boys from Scheduled Castes and Scheduled Tribes therein; and

(c) the actual number of those Scheduled Castes and Scheduled Tribes boys who have so far been absorbed in the Army, Navy and the Air Force ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

APPOINTMENTS OF CADETS

2143. SHRI P. R. THAKUR : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 3768 on the 11th December, 1967 and state :

(a) the total number of boys who were recommended each year by the Union